

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 481 of 2020

IN THE MATTER OF:

M/s Albanna Engineering LLC

...Appellant

Vs.

M/s Sanghvi Movers Ltd & Ors.

...Respondents

Present:

For Appellant:

Mr. Santosh Paul, Sr. Advocate with Mr. John Mathew, Advocate.

For Respondents:

Mr. Shikhil Suri, Advocate for R-1 to 4.

Mr. Vinod Balachandran (RP), Advocate for R-6.

Mr. Pranoy Harila, Advocate for R-8.

Mr. Anand Shankar Jha (ICICI Bank), Advocate for R-9.

Ms. Shilpa Saini, Mr. Arpit Gupta and Mr. Rajesh Gautam (RP) (PNB Ltd.), Advocates.

ORDER

(Through Virtual Mode)

23.02.2021: Heard the Learned Senior Counsel appearing on behalf of the Appellant. Learned Senior Counsel for the Appellant confined his argument on the point that the impugned order was passed behind his back and it was not put to notice by the Adjudicating Authority while passing the impugned order.

Learned Counsel for the Respondent to Reply.

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List the Appeal on **08th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

sr/nn

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